

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-35/1999/12055/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Silchar, Cachar, Assam.

Dated Guwahati the th 8 December, 2022.

Sub: **Earned leave.**

Ref:- Letter No. SMACT. I/14/5/1/597 dtd. 06.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for 6 days from 26.12.2022 to 31.12.2022 (prefixing 24.12.2022 and 25.12.2022 & suffixing 01.01.2023)** along with station leave permission, from the evening of 23.12.2022 till the morning of 02.01.2023, has been granted. Further, you have been asked to hand over charge to the the District and Sessions Judge, Silchar, Cachar and in his absence to the next senior most Judicial Officer before proceeding on leave.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/12054-12056/A, dated , 08-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(A copy of the leave application form in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Silchar, Cachar.
- ✓3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
P. Bora